

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 40**

**IVN.P (IBC)/17/2024 IN C.P. (IB)/525(MB)2023**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **02.04.2024**

NAME OF THE PARTIES: **PENTECH METALS LIMITED V/s JAYA SURESH  
GANGAR**

Section 95(1) Sec 60(5) of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

Adv. Malhar Zatakia a/w Chaitanya G. Bhandary i/b Legal Prism for the Applicant present. Adv. Aniruth Purushothaman for the Respondent is present.

**IVN.P (IBC)/17/2024**

In the meanwhile, the Financial Creditor shall file the Reply to the Intervention Application filed by Reliance ARC. List this matter on Board on **14.05.2024** at **2:30**

**P.M.**

**Sd/-  
PRABHAT KUMAR  
MEMBER (TECHNICAL)**

**Sd/-  
JUSTICE V.G. BISHT  
MEMBER (JUDICIAL)**

Rehan Shaikh